

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH**

REGIONAL BENCH - COURT NO. I

Excise Appeal No. 2902 of 2010

[Arising out of Order-in-Original No. 19-20/COMMISSIONER/CE/J&K/2010 dated 13.05.2010 passed by the Commissioner of Central Excise, Jammu]

M/s Medley Pharmaceuticals Ltd.

Lane No.3, Phase-I, SIDCO, Industrial Complex,
Bari Brahmana, Jammu - 181133

.....Appellant

VERSUS

Commissioner of Central Excise, Jammu

OB-32, Rail Head Complex, Jammu-180012

.....Respondent

APPEARANCE:

Present for the Appellant: Shri Purushottam Kumar Jha, Advocate

Present for the Respondent: Shri Shivam Syal, Authorized Representative

CORAM: HON'BLE MR. S. S. GARG, MEMBER (JUDICIAL)

HON'BLE MR. P. ANJANI KUMAR, MEMBER (TECHNICAL)

DATE OF HEARING: 27.03.2025

DATE OF DECISION: 27.05.2025

The appeal is partially allowed. For order, see order of date in
Excise Appeal No. 2257 of 2010.

**(S. S. GARG)
MEMBER (JUDICIAL)**

**(P. ANJANI KUMAR)
MEMBER (TECHNICAL)**